

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

IVN.P 17/2023 In C.P. (IB)/941(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES: **MANOHAR SALES AGENCY V/s DEVANG**
A MEHTA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Learned Counsel for the Petitioner submits that arguing counsel is held up before another Court.
2. List this matter on **12.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna